

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

HIGH COURT OF ANDHRA PRADESH - Civil Judges (Senior Division) – Additional vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) for the year 2024 – NOTIFIED.

ROC.NO.333/2024-B.SPL.

NOTIFICATION NO.523-B.SPL:

DATED:17 .08.2024

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
2. High Court's Notification No.347-B.Spl., dated 28.03.2024.

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Five **(05)** additional vacancies are also notified in addition to the nine **(09)** vacancies which were notified vide reference 2nd read above.

Total vacancies in the cadre of Civil Judge (Senior Division) to be filled by promotion from the cadre of Civil Judge (Junior Division) for the year 2024 are **fourteen (14)**.


REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh